





Sr. No.	Date	Orders
04.	09.2000	<p data-bbox="469 324 1401 421">Present: Mr.Gautam Acharya for petitioner. Ms.Mukta Gupta for the State along with S.I. Ram Niwas, P.S. Mandir Marg.</p> <p data-bbox="469 488 801 521"><u>Crl.W.No.613/2000</u></p> <p data-bbox="469 544 1501 1032">Smt.Rajni has been produced by the S.I. Ram Niwas, P.S. Mandir Marg along with Rajni's father Shri Pati Ram S/o Chet Ram. We ask<sup>ed</sup> girl Rajni to express her willingness whether she would like to go with her husband or she wants to be with her parants. She is major about 23 years old,<sup>she</sup> <del>and</del> has expressed her desire to go with the petitioner, her husband. We allow<sup>ed</sup> her to go with the petitioner.</p> <p data-bbox="475 1055 1501 1160">With these observations, the petition stands disposed of.</p> <div data-bbox="1209 1234 1544 1368" style="text-align: right;">             (USHA MEHRA)            JUDGE         </div> <div data-bbox="1193 1391 1485 1503" style="text-align: right;">             (K.RAMAMOORTHY)            JUDGE         </div> <p data-bbox="483 1447 831 1509">September 04, 2000 N</p>



2

Statement of Mr. Satish Kumar,  
Petitioner on S.A.

I will keep my wife Rajni properly and  
happily.

R.O.&A.C.

*Usha Mehra*  
(USHA MEHRA)

JUDGE

सतीश

September 04, 2000

*K. Ramamoorthy*  
(K. RAMAMOORTHY)

JUDGE

N

*सतीश कुमार से नया*

*4/11/2000*

S.I. Ram Niwas  
PS Mandor Marg.

